

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-76/1998/2685/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Pranita Rani Rajmedhi,
District & Sessions Judge,
Hailakandi.

Dated Guwahati, the 22nd June, 2021.

Sub:- Commuted Leave and station leave permission.

Ref:- Your letter No. JHD.-1/2021/09/2123, dtd. 21.06.2021.

Madam,

With reference to the above, I am directed to inform you that you have been granted commuted leave for 12 (twelve) days from 28.06.2021 to 09.07.2021 (prefixing 26.06.2021 & 27.06.2021 and suffixing 10.07.2021 & 11.07.2021) along with station leave permission, with your official vehicle, at your own cost, from the morning of 26.06.2021 till the morning of 12.07.2021, **subject to submission of Leave Admissibility Report from the office of the Principal Accountant General (A&E), Assam, Guwahati along with required medical documents.** Further, you have been asked to hand over the charge of your Court and Office to the Addl. District & Sessions Judge, Hailakandi, in his absence to the next senior most Judicial officer at the station before proceeding on leave. However, you have been asked to make own arrangement in respect of driver.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

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Memo NO. **HC.VII-76/1998/2686-A**, dated 22.6.2021

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29, for information. A copy of duly filled in leave application form in prescribed format in respect of the concerned officer is sent herewith for necessary action.

2. The Project Manager, Gauhati High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)